## GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

# LOK SABHA UNSTARRED QUESTION NO. 4770 TO BE ANSWERED ON 23<sup>rd</sup> MARCH, 2018

### INDENTED MEDICINES IN GGHS WELLNESS CENTRES

### 4770. SHRI OM PRAKASH YADAV:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether medicines indented by CGHS Wellness Centres in the country, particularly in Delhi are distributed after three days from the date of prescription of medicines;
- (b) if so, the details thereof and the reasons therefor; and;
- (c) the details of guidelines for distribution of indented medicines including the time period/procedure in this regard?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

- (a): Indented medicines are normally distributed on the next working day. However, there are some instances of delay in this regard.
- (b): Following are the reasons for delay in distribution of indented medicines:-
  - O Since one Authorized Local Chemist (ALC) supplies medicines for more than one CGHS Wellness Centre, there could be delay in arranging medicines of different kinds for some Wellness Centres.
  - O Some of the medicines prescribed by Specialists are not readily available in market and ALC takes time to obtain the same from nearest available source.
  - O Indented medicines are required to be received and entered in the inventory and distributed. There is shortage of manpower at CGHS Wellness Centres for this work.
- (c): As per the terms and conditions of appointment of Local Chemists, the indented medicines are to be supplied on the next working day, failing which penalty is imposed.

The beneficiary is required to collect the indented medicines within 14 days, after which that shall be added in the inventory as unclaimed medicines. The medicines from the unclaimed inventory are issued to other beneficiary in need of such medicines.